## SHRI SURESH KALMADI: \* \*

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MR DEPUTY CHAIRMAN: Please don't record him. One thing I would like to make clear here. Please take your seats. Please hear me first, Mr Radhakrishna. I want to make it clear that once a Special Mention has been disallowed, there must be some special reason for accepting it. regreat it over every day for a month or seven days is not going to help. Because you are going to repeat the same thing, I am not going to accept this. I have not accepted this thing. I told him also, "if you bring some other matter, I will allow it". I did not say that I will not allow you. But I canont allow you a gain the same thing once it is rejected. It is expected that you will give some fresh material. I have allowed today so many people to make Special Mentions whatever imay be the subject matter.

SHRI M. S. GURUPADASWAMY: Another matter, Sir. There are various rumours floating among Members of Parliament....

MR. DEPUTY CHAIRMAN. This is not a House meant for rumours. I canont allow this to go on record. Rumours will not be recorded.

SHRI M. S. GURUPADASWAMY: Sir, after hearing the you pass the order.

MR. DEPUTY CHAIRMAN: Let us hear what is the rumour. But please don't record. This is not a House to bring in rumours.

SHRI LAL K. ADVANI (Madhya Pradesh): That is pre-censorship.

SHRI M. S. GURUPADASWAMY: I do not mind if you censor me.

MR DEPUTY CHAIRMAN: But I also expect that you will not spread rumours in the House at least. (Interruptions).

SEVERAL HON, MEMBERS: We are not interested in rumours.

SHRI M. S. GURUPADASWAMY: I would like to leave out the rumour part. I would like to know, Sir, whether this session  $i_S$  going  $t_0$  be the last session.

MR. DEPUTY CHAIRMAN. No-body can reply to this. You know, this House is a permanent House.

SHRI M. S. GURUPADASWAMY: I want to know whether it is going to be the last session before the Lok Sabha election

MR. DEPUTY CHAIRMAN: What does it matter?

## REFERENCE TO THE CONVENING OF ANDHRA PRADESH ASSEMBLY

SHRI PUTTAPAGA RADHAKRI-SHNAN (Andhra Pradesh). The other day when the discussion was going on, on the Andhra Pradesh affairs, the hon. Prime Minister assured the House that the Assembly would be convened earlier than the date the ex-Governor had given to the Chief Minister. And so many other things have happened.

MR DEPUTY CHAIRMAN: Let us see. The new Governor is going.

SHRI SURESH KALMADI (Maharashtra): Mrs. Gandhi gave an assurance on the floor of the House.

MR. DEPUTY CHAIRMAN: Better you go to Andhra Pradesh and ask the question.

## REFERENCE TO THE HIJACKING OF INDIAN AIRLINES PLANE.

SHRI LAL K. ADVANI (Madhya Pradesh): Mr. Deputy Chairman, I am happy that Mr. Khursheed Alam Khan is here.

The nation heaved a sigh of relief yesterday when the passengers and

<sup>\*\*</sup>Not recorded.

[Shri Lal K. Advani] the plane hijacked, come back home yesterday evening. But this House should be informed fully both in respect of the security arrangements, what went wrong at Chandigarh, and what action has been taken in respect of the earlier cases. I am sure the Minister will tell me that an enquiry has been ordered. But an enquiry was ordered in the earlier cases also, and certain steps must have been takn after all. Why is it, nevertheless, that this hijacking from Chandigarh took place? How could persons sneak through the security arrangements and hijack the plane?

And the second aspect about which I would like the Minister to inform Parliament is. What were the negotiations that went on at Dubai? What was the attitude of the Pakistan Government when the plane was Lahore and Karachi? Are we, as the Government of India, committed to any of the agreements that have been made there, or is it only a bilateral agreement between the Dubai authorities and the hijackers? I for one feel that the persons who committed crimes of this nature should be salutarily and effectively punished, and they should not be given an easy passage to other States. In this respect, the press reports, however, say the hijackers surrendered on ground, on the condition, that they would be given a free passage. Is the Government of India committed this? And if it is not, what is the Government of India doing to pursue this case and to ensure that the hijackers are punished?

SHRI VISHWA BANDHU GUPTA (Delhi): The newspapers report that a pistol was given to the hijackers at Lahore by Pakistan.

'SHRI SUKOMAL SEN (West Bengal): Sir,....

MR. DEPUTY CHAIRMAN: On the same subject?

SHRI SUKOMAL SEN: I have to make another point.

श्री जे० के० जैन (मध्य प्रदेश) : उपसभापित महोदय, जैसा कि श्राप सभी ने समाचारपत्नों में भी पढ़ा, जो प्रकाशित हुग्रा है कि लाहौर हवाई श्रृहु पर हाई— जैकर्स को रिवाल्वर सप्लाई किया गया ...

श्री उपसभापति : वे सब छोड़िए. ग्राप। वह बात कह दी गई है ...

श्री जे के जैन: महत्वपूर्ण बीत को ग्राप कहते हैं कि छोड़िक्ट ...,

भी उपसभापनि : एक गेम्बर ने यहं बात कह दी है। आप बैठिए ... (व्यवधान).. This point has reen raised. You were not there. What can I do?

श्री जें कें जैन : मैं जानना चाहुंगा कि क्या सरकार ने पाकिस्तान सरकार से इस बारे में कोई जानकारी जेने की काशिश की है कि पिश्तील लाहीर हवाई ग्रह दे प्र उनको दी गई थी?

SHR SUKOMAL SEN: Hijacking of two Indian aircrafts has taken place within a gap of a few days. Everybody is questioning the safety, whether travelling by the Indian Airlines is at all safe. So, to make the position very clear, I think the Government should make a statement. As Parliament will be in session up to the 29th of this month, we have enough time. The Minister car tell us what safety measures have been taken for passengers before hijacking takes place.

श्री जे० के० जैन: वही तो मैं कह रहा हूं स्पेशल मेंशन में . . . . .

श्री उपसभापति : जव समय पर श्रापको पुकारता हूं, तब बोलिए । श्राप समय पर बोलिए । सुबह से हाजिर रहिए ।

SHRI SUKOMAL SEN: This time the ordeal was graver. So, we should be allowed time to discuss this affair after the Minister makes his statement on the whole thing.

भी सत्यपाल मलिक (उत्तर प्रदेश) : मेरा, श्रीमन, निवेदन यह है कि इस सारे एपीसोड के बारे में यह जानकारी मिली है कि कृपाण का इस्तेमाल हम्रा ग्रीर इस बात की संभाधना है कि शायद कुछ हथियार पगर्ड। के जरिये गये। यह बात महन्धपूर्ण इस लिए है कि प्रकरण पर जब चर्चा हो उस से पहले संस्कृतर विपक्ष से ग्रंपनी स्थिति स्पष्ट करने के लिए कहे एयोंकि धामिक भादनात्रों से दोनों जीजों का ताल्लुक है, यह नहीं कि आज भ्रांजाब में मार्शल ला लगाने की मांग की जाय और जब फीज चली जाय तो उसकी निन्दा की जाय श्रीर तीसरे दिन कहा जीय कि दीवारों पर गोलियां धार्मिक अमावनात्रों को चेट पहुंचाती हैं । इस्र लिए मेरा निनेदन है कि सदन में 'इस समस्या पर विचार करने से पहले इस बारे में विपक्ष की राय लेनी चाहिए।

MR. DEPUTY CHAIRMAN: Mr. Kalmadi, this is not the way to make a special mention. I am very sad. By raising your hand you cannot attract the attention of the Chair. I will not allow you please. Mr. Khurshed Alam Khan, would you like to say anything?

SHRI SURESH KALMADI (Maharashtra): Sir, what is this? How you cannot allow me to rake special mention on this issue? (Interruptions).

MR. DEPUTY CHAIRMAN: I can control the House. Don't worry.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): Sir, I share the anxiety of the hon. Members of this House. Therefore, I have decided to make a comprehensive statement in the afternoon.

MR. DEPUTY CHAIRMAN: Now, we shall take up special mentions.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): Sir, I have heard from the Opposition benche, that democracy has been murdered in Andhra Pradesh.

MR. DEPUTY CHAIRMAN: Leave that point.

SHRI PATTABHI RAMA RAO: Sir, please hear my views. I am a very humble member from Andhra Pradesh.

SHRI SURESH KALMADI: Sir, you have not allowed the Opposition to speak on this issue, how can you allow him to speak?

SHRI PATTABHI RAMA RAO: Sir, please hear me.

MR. DEPUTY CHAIRMAN. Leave it. Unnecessarily they will interrupt.

SHRI PATTABHI RAMA RAO: I am not bothered about them. Sir, I have never heard in the history of politics that MLAs are imprisoned in some State. They should all be released. They cannot be put in the jails.

MR. DEPUTY CHAIRMAN: Now, we shall take up special mentions. Mr. J. K. Jain.

## REQUEST FOR PROVIDING LIFE JACKETS IN INDIAN AIRLINES FLIGHTS

श्री जें कें जैन (महम प्रदेश):
उपसमापित महोदय, हाइजेंकिंग दो दिन
पहले हुई श्रीर उस से बहुत से तथ्य
सामने श्राये हैं। जैसा कि सभी ने
समाचारपत्नों में पड़ा, इंडियन एयर
लाइन्स का जो बोइंग 737 है उस में
पैसिजर्स के लिए जैकेट नहीं थे श्रीर
जिस समय एयर होस्टेस ने एनाउंस किया
कि फोर्स लैंडिंग समुद्र पर करनी पड़
सक्ती है तो यह कहा गया कि जो सीट
के कुशन्स है उनको चैस्ट मे लगा कर